



## MATTERS TO BE DESTRUCTED IN 2025

| Sr. No. | Category | Suit No. | Year | Title  | Group |
|---------|----------|----------|------|--|-------|
| 1       | HC SULT  | 3022     | 1947 | Hasnida Gulabchand VS Vinod Khajji Ladga & Ors.                              | B     |
| 2       | BCCC     | 3147     | 1965 | Azmi H. Yaly Vs Azmi V. Yaly & Ors.  | I     |
| 3       | BCCC     | 6381     | 1965 | Madharij Marji & Co Vs P.N. Shah   | B     |
| 4       | BCCC     | 4908     | 1968 | Mira Tigid Husein Beg VS Trilokra Singh Achhavaningh                         | C     |
| 5       | BCCC     | 3268     | 1969 | Parasath S. Dubey Vs Vada Devi Pichak  | C     |
| 6       | BCCC     | 28       | 1971 | Harshad Nonschand & Co. Vs Alex David Gonsales & Ors.                        | D     |
| 7       | BCCC     | 6954     | 1972 | Rasraj Lalaprasad Mishra Vs Stanley Parker Jones                             | C     |
| 8       | BCCC     | 9076     | 1972 | Jaywan J. Shah Vs Shaktaprasad Choudhary                                     | I     |
| 9       | BCCC     | 9162     | 1972 | K.S. Vyse Vs M.S. Vyse   | G     |
| 10      | BCCC     | 9260     | 1972 | Bunder K. Sweeny Vs Sargis M. Alwa   | F     |
| 11      | HC SULT  | 1128     | 1973 | The National Small Industries Corporation Ltd. Vs M/s. Eves Doshi & Ass.     | I     |
| 12      | BCCC     | 9730     | 1973 | Smt. Kamal Ramchandra Senare Vs Mrs. Sujati Sankhalkar & Ors.                | A     |
| 13      | BCCC     | 9737     | 1973 | Khatijah Adam Khan Vs Salimul WG/o Ismail Khan & Ors.                        | D     |
| 14      | HC SULT  | 619      | 1974 | Sabbahchand Girdi Vs Anantharam S. Gonsalves & Ors.                          | E     |
| 15      | BCCC     | 5479     | 1974 | Charzy Gonsalves Vs K. V. Peter/Dax & Ors                                    | C     |
| 16      | BCCC     | 6975     | 1974 | Esperandieu Johannes/Vs Venkatesh Narayan Pol                                | D     |
| 17      | BCCC     | 6460     | 1974 | Sr. Manohari Karfayachi Vs Ramona B. Hegde                                   | G     |
| 18      | BCCC     | 8883     | 1974 | Vilas P. Nisar Vs Laxmibai Kadam   | B     |
| 19      | Mis Fe   | 1137     | 1975 | Harshad Valmankar Desai Vs International Structural Engineering works & Ors. | A     |
| 20      | HC SULT  | 1378     | 1976 | Yashodhara Bhatkhande Pedigir & Ass. Vs Kumbhar Bahadur Sonawale             | A     |
| 21      | HC SULT  | 1378     | 1976 | Smt. V.S. Pedigir Vs Mr. S.K. Pedigir  | I     |
| 22      | HC SULT  | 1647     | 1976 | Ali C.P. Wadia & Ors. Vs Godeji Indraj. Joshi & Ors.                         | I     |
| 23      | BCCC     | 1919     | 1976 | Ankahi S. Shikri & Ors. VS Zareenul K. Karmwala & Ors.                       | H     |
| 24      | BCCC     | 3143     | 1976 | Haron Haji Adnanihal Vs Sulman Haji Adams & Ors.                             | H     |

## MATTERS TO BE DESTROYED IN 2025

|    |          |      |      |  |   |
|----|----------|------|------|--|---|
| 25 | BCCC     | 6636 | 1976 | Ramesh Bajaj Gupta Vs Raghavan Rajaram Gupta                           | D |
| 26 | BCCC     | 135  | 1977 | Mohamed Shafi Subedar VS Mohamed Isaiyar Subedar                       | D |
| 27 | HC SUT   | 1487 | 1977 | Tekchand H. Sharma vs Genshori Ashok Sharma                            | I |
| 28 | BCCC     | 1529 | 1977 | M/s. Vallar Guest House Vs Ropin K. Sharma                             | D |
| 29 | BCCC     | 3076 | 1977 | B.J. Pandya Vs Jai Lal Mooljan & Ass.                                  | D |
| 30 | BCCC     | 3066 | 1977 | Syndicate Bank VS M/s. Big Ben Travels and Ons.                        | D |
| 31 | BCCC     | 4236 | 1977 | E.P. Harang Vs P.J. Shah & Ons.  | I |
| 32 | BCCC     | 8728 | 1977 | Essential Chhambal Shah Vs Ramesh Shankar Vohla                        | D |
| 33 | BCCC     | 78   | 1978 | M/s. Tukidar Khatri Vs Khairan Chemical Pvt. Ltd.                      | B |
| 34 | HC SUT   | 1208 | 1978 | Dena Bank Vs Sardar Jaidewsinh Prangsinh & Ons.                        | C |
| 35 | HC SUT   | 1279 | 1978 | S.V. Chaggar & Ass. Vs Bhagwanji Chaggar & Ons.                        | I |
| 36 | HC SUT   | 1715 | 1978 | Vijaya Bank Vs Arden Plastic Industries Pvt Ltd. & Ons.                | G |
| 37 | BCCC     | 1873 | 1978 | Khanwate F.M. Shalish & Ons. VS Karimji @ Millar Shalish & Ons.        | I |
| 38 | Misc Pet | 1876 | 1978 | Anant Nakh Harey Vs Shri Meharaj & on.                                 | I |
| 39 | BCCC     | 3212 | 1978 | M.J. Talwalkar Vs S.S. Talwalkar                                       | I |
| 40 | BCCC     | 3549 | 1978 | Ramesh A. Harey Vs M/s. Naxi Trading Corporation & Ons.                | D |
| 41 | BCCC     | 3845 | 1978 | Syndicate Bank Vs Jagannath Shetty Kanyo & Ass.                        | G |
| 42 | BCCC     | 111  | 1979 | Siddhaya Venkappa Shetty Vs Yash Anant Pujari                          | I |
| 43 | HC SUT   | 175  | 1979 | Hireman CHL Vs M/s. Mata Prasen & Ons.                                 | I |
| 44 | BCCC     | 341  | 1979 | Yashraj M. Shah VS Farid M. Shah                                       | I |
| 45 | HC SUT   | 571  | 1979 | Darwala Brothers Pvt Ltd. Vs Chintaman N. Bhambhani & Ons.             | I |
| 46 | HC SUT   | 1576 | 1979 | Punjab National Bank Vs M/s. K.T. Sani Ind. Ltd. & Ons.                | G |
| 47 | HC SUT   | 1887 | 1979 | Central Bank of India VS Easwaran Foods Pvt. Ltd. & Ass.               | G |
| 48 | HC SUT   | 1948 | 1979 | Central Bank of India Vs Woollen & Textile Industries Pvt. Ltd. & Ons. | I |
| 49 | BCCC     | 2591 | 1979 | Shri Anu Finance Vs Raji Mehar & Ons.                                  | D |
| 50 | BCCC     | 3947 | 1979 | Hawakar Ramdar Thoral Vs Shri Quilon & Ons.                            | D |

MATTERS TO BE DESTROYED IN 2025

|    |                 |      |      |   |   |
|----|-----------------|------|------|---|---|
| 51 | BCCC            | 4893 | 1979 | Premada Malappa Malappa & Co. Vs Madhakar Lakshmi Shetty                          | 3 |
| 52 | BCCC            | 124  | 1980 | Javed Ahmed Saibir Ahmed Vs Mulla Khalid Ahmed Alish & Aor.                       | 1 |
| 53 | BCCC            | 356  | 1980 | Karnataka Devaran Chaudan Vs Kamala Shyamgouda Patil                              | 1 |
| 54 | BCCC            | 376  | 1980 | The Commercial Credit Corporation (1943) P. Ltd. Vs Mrs. Saira Zahir Vikas & Aor. | 0 |
| 55 | HC SUT          | 405  | 1980 | Sar Fabrica Vs Vaidhali S. Shah & Co  | 3 |
| 56 | HC SUT          | 600  | 1980 | Bank of India Vs And K. Ashokra & Co  | 3 |
| 57 | HC SUT          | 765  | 1980 | Indian Bank Vs M/s. Sushilaben & Co   | C |
| 58 | HC SUT          | 1129 | 1980 | The Bank of Rajasthan Ltd. Vs M/s. Harshmal Chhagpal & Co.                        | 1 |
| 59 | BCCC            | 5460 | 1980 | United Bank of India Vs Taraji Subhena Shilpa & Co.                               | 0 |
| 60 | BCCC            | 5184 | 1980 | Memtal W/o Shantaji Ladra Patra Vs Kachav Jagan Red                               | 3 |
| 61 | BCCC PP         | 3    | 1981 | Prakash B. Yadav Vs Hansarajji B. Patil   | 0 |
| 62 | Lawyer Petition | 3    | 1981 | Hiral B. Parbhava Vs Mitun D. Chitkha & Co.                                       | 1 |
| 63 | BCCC            | 113  | 1981 | Jagdishra H. Maitra Vs Raj Laxmi Shantku Sen & Co.                                | C |
| 64 | HC SUT          | 246  | 1981 | Canara Bank Vs M/s. Arjuni Fisheries Pvt. Ltd. & Co.                              | 0 |
| 65 | HC SUT          | 782  | 1981 | Veluputhan Opendrasathi Vs E.V. Kannan Balan                                      | C |
| 66 | BCCC            | 1542 | 1981 | Yash Kulkar Vs Shree Swati Enterprises & Aor.                                     | 0 |
| 67 | BCCC            | 1600 | 1981 | Shila Pedra James @ Desai Vs Anand Narayan B. Upadhyaya                           | C |
| 68 | BCCC            | 2729 | 1981 | M.M. Ganesa & Aor. Vs M/s.V.B. Patel & Co. And Anantay A. Gola                    | 0 |
| 69 | BCCC            | 2789 | 1981 | M/s. Gupta Shriram & Co Vs M/s. Hrish Bhattar                                     | 0 |
| 70 | BCCC            | 2861 | 1981 | Ashwaryo S/o. Ramakrishna Parule Vs Mahan Shighi Tan High Negi                    | C |
| 71 | BCCC            | 6195 | 1981 | Imral Haji Subhena Waha Vs M/s. Premada Construction Co.                          | 0 |
| 72 | BCCC            | 6304 | 1981 | Uma S. Parulkar Vs Rajkumar L. Patel & Co.  | 1 |
| 73 | BCCC            | 6961 | 1981 | Dharamji K. Gola Vs Sagor Ahmed   | 1 |
| 74 | BCCC            | 595  | 1982 | Hind Industrial Syndicate VS Parbhawan Pranjli & Aor.                             | 0 |
| 75 | HC SUT          | 875  | 1982 | Ess Vindaban Shingaji Vaidharia Vs Harshmal Kulkar Shah & Aor.                    | 1 |
| 76 | BCCC            | 1999 | 1982 | Pray Alia Pray Harshward Yashal Vs Ess. Rajesh. Shyamgouda Shetty                 | 0 |

MATTERS TO BE DESTROYED IN 2025

|     |                  |            |              |  |   |
|-----|------------------|------------|--------------|--|---|
| 77  | BCCC             | 2128       | 1982         | Vasank B. Patwardhan Vs Ansh Altitra Preraj & Ors.                                       | C |
| 78  | BCCC             | 3032       | 1982         | Shivchar Urooo Sharma & Ors. Vs Purbhad Kambhoo Tadar & Ors.                             | E |
| 79  | BCCC             | 2785       | 1982         | Smt. Veeravati Gulabingh & Anr. Vs Har. Lal Agrawal Gupta & Ors.                         | D |
| 80  | BCCC             | 6189       | 1982         | Bachchan Singh Balar Singh & Anr. Vs Shivbharat Singh.                                   | D |
| 81  | COMPANY PETITION | 794        | 1983         | R.S. Nagar & Ors. VS Delight Food Products Pvt. Ltd. & Ors.                              | F |
| 82  | HC SULT          | 883        | 1983         | The State Industrial & Investment Corps. Of Maharashtra VS M/s. Shakti Industries & Ors. | B |
| 83  | HC SULT          | 1873       | 1983         | R.A. Vora VS I.J. Vora   | H |
| 84  | HC SULT          | 1650       | 1983         | Mrs. Subba R. Gupta Vs Rajarao M. Gupta & Ors.   | F |
| 85  | HC SULT          | 1782       | 1983         | Pravishambhar A. Parule & Ors. VS Narayani K. Joshi                                      | F |
| 86  | HC SULT          | 1809       | 1983         | Bank Of Maharashtra Vs Dr. (Capt) Shivroo B. Rajindhar & Anr.                            | G |
| 87  | HC SULT          | 1914       | 1983         | Tata Engg. Locomotive Vs M/s. P.S. Jain Co. Ltd.   | C |
| 88  | HC SULT          | 1965       | 1983         | Tata Engg. Locomotive Vs P.S. Jain Co. Ltd. & Anr.                                       | D |
| 89  | HC SULT          | 2202       | 1983         | United Commercial Bank VS M/s. P.P.M. Textiles & Anr.                                    | B |
| 90  | BCCC             | 2366       | 1983         | Bank of Madhya Ltd. VS M/s. Hart Om. Sewa Centre & Ors.                                  | G |
| 91  | BCCC             | 4992       | 1983         | Bernard D'vrouz VS Sumati Wd's Aron Sivaram & Ors.                                       | D |
| 92  | HC SULT          | 1014       | 1984         | Randhul Sarwal Vs Ramesh Chandra   | F |
| 93  | HC SULT          | 1665       | 1984         | Smt. S.V. Reddy Vs M/s. Rameshchandra Jammala (RJP) & Ors.                               | G |
| 94  | HC SULT          | 3101       | 1984         | Indian Overseas Bank Vs Nitmal Singh Gajarsingh  | B |
| 95  | HC SULT          | 94         | 1985         | Fleury & Cochin India Ltd. Vs Deha Corporation & Ors.                                    | G |
| 96  | HC SULT          | 335        | 1985         | K. Vasant Shetty Vs Subba S. Shetty  | F |
| 97  | HC SULT          | 268        | 1985         | Orprikash Niravajashi Agarwal & Anr. Vs Bachchan Harlal Agarwal                          | F |
| 98  | Misc Pet APPEAL  | 337<br>332 | 1985<br>1987 | Hindus Nagra. Pvt. Ltd. Vs Maharashtra State Financial Corporation                       | F |
| 99  | HC SULT          | 1148       | 1985         | Bank of Maharashtra Vs Profulla Polymer Products & Anr.                                  | B |
| 100 | HC SULT          | 1515       | 1985         | The State Bank Of India Vs A.P.F. Enterprises  | B |
| 101 | HC SULT          | 2002       | 1985         | Thekar Chakrasen Badkar VS Tolaram Chakrasen Badkar                                      | C |
| 102 | HC SULT          | 2178       | 1985         | SECUM Vs Manoj Electronics Pvt. Ltd.   | F |

## MATTERS TO BE DESTROYED IN 2025

|     |            |            |              |  |   |
|-----|------------|------------|--------------|--|---|
| 103 | HC SUT     | 3245       | 1985         | Bank of Baroda Vs Kamesh Sanyal  | C |
| 104 | HC SUT     | 2290       | 1985         | Bank of India Vs V.L. Patil & Ors.   | C |
| 105 | HC SUT     | 5405       | 1985         | M/s. Star Foods Vs Ramdas Food Products Ltd. & Ors.  | I |
| 106 | HC SUT     | 3244       | 1985         | State Bank Of India Vs Dilly Shankar Nimbkar & Ors.  | F |
| 107 | BCCC       | 3451       | 1985         | Pratibha Shivrajoo Gogjee & Anr. Vs Ramyas Shankar Khatke & Ors.   | I |
| 108 | BCCC       | 5012       | 1985         | Smiloi B. Duggre & Anr. Vs Laxman G. Chavhan   | D |
| 109 | BCCC       | 6192       | 1985         | Abdul Kader Galambai Chikhandwala Vs Babanlal Hasanali Lakhtani  | C |
| 110 | BCCC       | 6097       | 1985         | Jalalhan K. Jaisi & Anr. Vs Venkatesh Kameshwar Jaisi & Anr.   | C |
| 111 | BCCC       | 7164       | 1985         | Magnum J. Macdonald Vs The State of Maharashtra & Commissioner of Police   | C |
| 112 | HP<br>BCCC | 15<br>8748 | 1986<br>1988 | Mohamed Hassan Vs Ali Hassan & Ors.  | I |
| 113 | BCCC       | 553        | 1986         | Tata Service Ltd. Vs Balu Naray Pand   | C |
| 114 | HC SUT     | 623        | 1986         | Ashabhusin H. Sutarwala Vs Tushal H. Sutarwala & Anr.  | I |
| 115 | HC SUT     | 1040       | 1986         | M/s. Vijay Associates Vs M/s. Gujarat Timing Agency & Co.  | D |
| 116 | HC SUT     | 1181       | 1986         | A.J. Mehta & Co Vs M/s. Baroda State Cold Corp. Ltd.   | B |
| 117 | MP         | 1363       | 1986         | M.S. Gharti Vs Hilda M. Barlowa & Ors.   | I |
| 118 | HC SUT     | 1504       | 1986         | State Bank Of India Vs Jagdish G. Nagarkar & Anr.  | C |
| 119 | HC SUT     | 1906       | 1986         | M/s. Shivrajee Mills Vs M/s. Best Picture Circuit & Ors.   | I |
| 120 | HC SUT     | 1966       | 1986         | Mrs. Tarasukhi Mohandas Khan Vs Shri. K.T. Bhambhani   | C |
| 121 | HC SUT     | 2608       | 1986         | Rishabdas K. Makhija (Since deceased) Rajendra Kishorlal Makhija Vs Major G.C.Chandhary (Since Deceased)<br>JA, Smt. Anandhans G. Chandhary<br>2B, Smt. Rajendra Mani Rajgopal | I |
| 122 | BCCC       | 3135       | 1986         | Dr. Mrs. Bipinsh Umor Trjalswala Vs Dhanu Mahant   | D |
| 123 | BCCC       | 3279       | 1986         | Kalshrasand D. Pandey Vs Damodar C. Pandey   | I |
| 124 | MP         | 3492       | 1986         | Geta Govind Sewart Desai & Ors. Vs Dr. Nandkumar A. Patil  | I |
| 125 | BCCC       | 3887       | 1986         | Khandanadas W/o M.Y. Anand & Anr. Vs Khandanlal W/o/s. M. Siddiqui & Ors.  | D |
| 126 | BCCC       | 7738       | 1986         | Girjaprasad Kishor Raj Vs Smt. Rajeshwari W/o. Ishi Raj & Ors.   | I |
| 127 | BCCC       | 947        | 1987         | Shrikrish Goyella Alar Yachra Vs Shankrasand Ramdas Gupta  | D |

## MATTERS TO BE DESTROYED IN 2025

|     |         |      |      |  |   |
|-----|---------|------|------|--|---|
| 128 | HC SUT  | 1692 | 1987 | Hind Industrial Syndicate Vs Inder Singh Prasad Singh & Ors    | C |
| 129 | HC SUT  | 1912 | 1987 | Keshavlal Meghji Patel Vs Hanumalbal F. Tharia                 | D |
| 130 | HC Ind  | 2250 | 1987 | Union Bank of India Vs Chandrakant P. Kasat                    | F |
| 131 | HC SUT  | 2263 | 1987 | UCD Bank Vs Surbh Kumar Sharma & Ors.                          | I |
| 132 | BCCC    | 2668 | 1987 | Augusta Aisa Alverez Vs Ajeendra Karver Das                    | D |
| 133 | BCCC    | 8000 | 1987 | Central Bank of India Vs Dular Singh B. Chahal & Ors.          | C |
| 134 | BCCC    | 8475 | 1987 | Jahir Abdul Kader Chikraswala Vs Dattanya Matanah Chaudharia   | D |
| 135 | BCCC    | 8526 | 1987 | Central Bank of India Vs M/s. Pooma Electronics                | C |
| 136 | BCCC    | 9249 | 1987 | Amarnath M. Shukla Vs Ramnaray B. Hazak                        | C |
| 137 | CCN 702 | 155  | 1988 | Dadu Gopal Chauras VS Narayan Gopal Chauras & Ors.             | I |
| 138 | HC SUT  | 571  | 1988 | State Bank Of India Vs Rite International Pvt. Ltd.            | I |
| 139 | BCCC    | 743  | 1988 | Sushilaben Sureshbhai() VS Tarachand V. Jain                   | D |
| 140 | HC SUT  | 1658 | 1988 | Sanjay G. Agarwal Vs Ghanshyamsing                             | D |
| 141 | HC SUT  | 1697 | 1988 | M/s. Saffor Wooden Box Factory Vs M/s. Manish Kishore MPG. Co. | H |
| 142 | ABNLSIT | 2071 | 1988 | M/s. Parthar & Co. & Ors. VS Harman M. Naber & Ors             | G |
| 143 | HC SUT  | 2048 | 1988 | Bank Of Maharashtra Vs Jitabh J. Raje & Ors.                   | B |
| 144 | HC SUT  | 2145 | 1988 | Prakash Devi W/o Michael Subrotha Vs Pawan Kumar A. Rale       | C |
| 145 | HC SUT  | 2460 | 1988 | Deva Bank Vs M/s. Meta Plast & Ors                             | B |
| 146 | HC SUT  | 2498 | 1988 | Bank of Baroda VS V.K. Trilokh Deper & Ors.                    | I |
| 147 | BCCC    | 5813 | 1988 | Vijay Mahesh Vs Dinesh M. Thakur                               | D |
| 148 | HC SUT  | 701  | 1989 | Deva Bank Vs Panna Sunit Sharma                                | I |
| 149 | HC SUT  | 1289 | 1989 | Bank of Baroda VS Hanumalbal F. Tharia                         | H |
| 150 | BCCC    | 1729 | 1989 | Gangadhar Ganeshi Vs Venna Chandrasakar                        | C |
| 151 | HC SUT  | 2209 | 1989 | State Bank Of India Vs Merchants & Co. Pvt. Ltd & Ors          | G |
| 152 | HC SUT  | 2301 | 1989 | Punjab National Bank Vs Avsabh Steel Industries & Ors.         | I |
| 153 | HC SUT  | 2461 | 1989 | Madhavkar K. Vargani Vs Madhakar K. Vargani                    | H |

## MATTERS TO BE DESTROYED IN 2025

|     |         |      |      |   |   |
|-----|---------|------|------|---|---|
| 154 | HC SUIT | 3304 | 1989 | Central Bank of India VS Ganga Jyoti Walode & Ors.                    | I |
| 155 | HC SUIT | 3621 | 1989 | Bank of Maharashtra Vs M/s. Ajeet Packaging Pvt. Ltd. & Ors.          | I |
| 156 | BCCC    | 6377 | 1989 | K.B. Deykar Vs D.E. Gupta   | C |
| 157 | HC SUIT | 125  | 1990 | Astra W/s Ansh Mahajan Vs Megha Rajarat Hassan Wani & Ors.            | C |
| 158 | HC SUIT | 386  | 1990 | Union Bank Of India Vs. Jindal Auto Products Pvt. Ltd. & Ors.         | F |
| 159 | HC SUIT | 3817 | 1990 | Canara Bank Vs M/s. Allied Engineering & Co                           | C |
| 160 | HC SUIT | 1322 | 1990 | Bank Of Maharashtra Vs Dural Steel Pvt. Ltd. & Ors.                   | I |
| 161 | HC SUIT | 1421 | 1990 | Laxmidas G. Dave Vs Durgabaihar G. Dave                               | C |
| 162 | HC SUIT | 2524 | 1990 | The Sagar Bank Ltd Vs Prashad Seth                                    | C |
| 163 | HC SUIT | 2583 | 1990 | Bank Of Maharashtra Vs Anandulal Yousaf Kar                           | B |
| 164 | HC SUIT | 3793 | 1990 | Bank of Baroda VS M/s. Vidya Karg (C) Pvt. Ltd. & Ors                 | H |
| 165 | HC SUIT | 3944 | 1990 | Gulam Raza Mohammod/ Hassan Masood Vs P.A. Mohammed & Ors.            | H |
| 166 | HC SUIT | 2209 | 1990 | Central Bank of India Vs M/s. Prudhi Invest Pvt. Ltd. & Ors.          | A |
| 167 | HC SUIT | 2221 | 1990 | Canara Bank Vs Hermod Chemicals Pvt. Ltd. & Ors                       | I |
| 168 | HC SUIT | 2476 | 1990 | Shashi W/s. Nandan @ alias Narayan Patel VS Jagadul Pral Patel & Ors. | B |
| 169 | A2/M2   | 3621 | 1990 | Dilipr. Jai Jambhaji Vs M/s. Rudran W/s Sd/ Kumbhara & Anr.           | C |
| 170 | ARMP    | 106  | 1991 | Ajay Mehra Vs Power Housing Development Pvt. Ltd.                     | H |
| 171 | HC SUIT | 1192 | 1991 | State Bank Of India Vs Devkisanvaris Mehra & Ors.                     | B |
| 172 | BCCC    | 1231 | 1991 | Harshad A. Kote & Anr. VS Datta Bank & Ors.                           | G |
| 173 | BCCC    | 2343 | 1991 | Kishankumar K. Sharma Vs Mahatranskumar S. Sharma                     | H |
| 174 | HC SUIT | 3487 | 1991 | Central Bank of India Vs Chikanda Brothers & Ors.                     | I |
| 175 | BCCC    | 3527 | 1991 | Azmatul Shariff Sheikh VS Rashid L. Sheikh & Ors                      | G |
| 176 | HC SUIT | 3863 | 1991 | Corporation Bank Vs M/s. Manish Diamonds & Ors.                       | I |
| 177 | HC SUIT | 3864 | 1991 | Corporation Bank Vs M/s. B. Parikh & Co.                              | I |
| 178 | BCCC    | 4385 | 1991 | Sejwan D. Shinde Vs Shankar D. Shinde                                 | C |



## MATTERS TO BE DESTROYED IN 2025

|     |                    |              |              |  |    |
|-----|--------------------|--------------|--------------|--|----|
| 179 | BCCC               | 7069         | 1991         | Solih E. Viewani Vs Kazim J. Pooft                                       | C  |
| 180 | AO                 | 85           | 1992         | MRS. MARIA TERESA AMENO D. SEQUERA MEDINA VS MR. ISMAEL DE SEQUERA       | B  |
| 181 | ROA                | 136          | 1992         | Avanti Co.op Bank Ltd. VS M/s. Pratik & Wai & Ors.                       | H  |
| 182 | HC SUIT            | 239          | 1992         | SBI Commercial & International Bank Ltd VS M/s. Hele Condustry Pvt. Ltd. | C  |
| 183 | HC SUIT            | 245          | 1992         | State Bank Of India Vs M/s. Sahyadri Pharmaceuticals & Anc.              | C  |
| 184 | HC Suit            | 407          | 1992         | Lakshmin J. Jais & Anc. Vs Pragna K. Sahi & Anc.                         | C  |
| 185 | HC Suit            | 512          | 1992         | United Bank Of India Vs Ratan Nishan Viewani & Ors.                      | F  |
| 186 | HC SUIT            | 636          | 1993         | State Bank Of India Vs M/s. Gupta/Rastogi Industries                     | C  |
| 187 | HC SUIT            | 673          | 1992         | Bank of India VS M/s. Om Transport Pvt. Ltd. & Ors.                      | B  |
| 188 | AJBP               | 712          | 1992         | Central Bank of India Vs M/s. Aja Leasing Co. Pvt. Ltd. & Ors.           | F  |
| 189 | BCCC               | 1964         | 1992         | M/s. Pradipank & Minerals Ltd. Vs Shyamal Banerji & Ors.                 | B  |
| 190 | HC SUIT            | 1987         | 1992         | United Western Bank Ltd. Vs Iyengar Group (I) Pvt. Ltd. & Ors.           | I  |
| 191 | HC SUIT            | 1655         | 1992         | Central Bank of India Vs Panna Sales Pvt. Ltd.                           | C  |
| 192 | HC SUIT            | 1941         | 1993         | Coastal Marketing Service India Pvt. Ltd. Vs Pratik                      | H  |
| 193 | AS/WP<br>BCCC      | 3818<br>4413 | 1992<br>1993 | Abdul K.A. Huseini Vs Mr. Ernan R. Glendie & Ors.                        | C  |
| 194 | HC SUIT            | 1119         | 1993         | Bank of Baroda VS PE Tech Computers & Prizman & Ors.                     | II |
| 195 | HC SUIT            | 1257         | 1993         | Central Bank of India Vs Bhagwan Banerjee Patel & Ors.                   | I  |
| 196 | HC SUIT            | 1348         | 1993         | Sadhia R. Mehija & Anc. Vs Leela Jansada L. & Ors and Gulshan Kauri      | H  |
| 197 | HC SUIT            | 1353         | 1993         | National Textile Corporation (SBI) Ltd. Vs Hasmatal Kauri & Ors.         | C  |
| 198 | HC SUIT            | 3081         | 1993         | M/s. Panchana Simra & Anc. Vs Raad Khalil & Ors.                         | D  |
| 199 | HC SUIT            | 35           | 1994         | SBI Capital Markets Ltd. Garware Nylon Ltd.                              | I  |
| 200 | HC SUIT            | 311          | 1994         | Bank of Maharashtra Vs M/s. E.C. Dalhous & Ors.                          | C  |
| 201 | SPECIAL SUIT       | 525          | 1994         | Bank Of Baroda VS M/s Sural Enterprises & Ors.                           | F  |
| 202 | HC SUIT            | 1083         | 1994         | Indian Bank Vs M/s. Agni Typographic Services & Ors.                     | C  |
| 203 | HC SUIT<br>HC SUIT | 1596<br>2501 | 1994<br>1988 | M/s. Diamond Builders & Ors Vs Kailas Builders Pvt Ltd & Anc.            | A  |
| 204 | HC SUIT            | 1743         | 1994         | SBI VS M/s. Indicare Medical Dispensary Ltd.                             | B  |

## MATTERS TO BE DESTROYED IN 2025

|     |         |      |      |   |   |
|-----|---------|------|------|---|---|
| 205 | HC SUIT | 1755 | 1994 | Indian Bank Vs M/s. Video Paste & Co.   | I |
| 206 | HC SUIT | 1796 | 1994 | The Industrial Credit and Investment Corporation of India Ltd. (ICICI) Vs Minsigen Glass Ltd. & Co. | I |
| 207 | BOCC    | 5640 | 1994 | Rajendra Laxmanrao Sharmas Vs Prabh V. Vaidal   | I |
| 208 | HC SUIT | 4620 | 1994 | Shalabh Global & Air Vs Suzek Investments Pvt. Ltd. & Co.   | D |
| 209 | HC SUIT | 1054 | 1995 | Bank of Maharashtra Vs Y. Sarla   | E |
| 210 | HC SUIT | 1671 | 1995 | J.C.I.C. Ltd. Vs Unkel Workers Ltd.   | B |
| 211 | HC SUIT | 3465 | 1995 | Ramesh Mishra Vs M/s. Pearl Construction  | I |
| 212 | BOCC    | 2160 | 1995 | Mr. F. F. Malik vs Eswal Films & Co.  | I |
| 213 | HC SUIT | 4547 | 1995 | Alexander George Vas & An. Vs Mr. Shakti Govind Kestane & An.                                       | G |
| 214 | HC SUIT | 4794 | 1995 | Dena Bank Vs Minshu Finance Pvt. Ltd.   | D |
| 215 | HC SUIT | 672  | 1996 | Anthony Patrick Lewis Vs Wilber R. Gosse & An.  | E |
| 216 | HC SUIT | 1354 | 1996 | Bank of India Vs Video Kalkar & Co.   | I |
| 217 | HC SUIT | 1468 | 1996 | M/s. Quality Machine Tools Vs K.R. Sharma   | I |
| 218 | HC SUIT | 2266 | 1996 | Bank of Baroda Vs M/s. Global Tube & Metal Pvt. Ltd. & Co.  | E |
| 219 | HC SUIT | 3754 | 1996 | Indian Bank Vs M/s. L. R. Associates & Co.  | I |
| 220 | HC SUIT | 4657 | 1996 | Bank Of Baroda Vs Ajit C. Thakkar & Co.   | I |
| 221 | BOCC    | 7668 | 1996 | Mohammed Aqar Vs Mohammed Akbar Mohammed Ashad  | G |
| 222 | HC SUIT | 717  | 1997 | Tarshen Vinodkumar Mehta VS Nayana Rajesh Varshar & Co.   | E |
| 223 | HC SUIT | 1979 | 1997 | Indecon Services Ltd. Vs Shree Wallace & Co. Ltd.   | B |
| 224 | HC SUIT | 3099 | 1997 | Arvind Geetika Vs Personal Products Co. & Co.   | I |
| 225 | HC SUIT | 2196 | 1997 | Govindrao Anjan Vs Esel Vaidal  | C |
| 226 | HC SUIT | 2332 | 1997 | SBI Capital Markets Vs Reda Cards Dilliwala Industries Ltd. & An.                                   | I |
| 227 | HC SUIT | 3460 | 1997 | Oriental Bank Of Commerce Vs Mitra Steel & Alloys (P) Ltd.  | E |
| 228 | HC SUIT | 4161 | 1997 | Dena Bank Vs Sarvraj T. Swani & Co.   | C |
| 229 | HC SUIT | 4221 | 1997 | Dena Bank Vs Prapada Enterprises & Co.  | C |

MATTERS TO BE DESTROYED IN 2025

|     |                    |              |              |  |   |
|-----|--------------------|--------------|--------------|--|---|
| 230 | TP<br>TS           | 137<br>23    | 1998<br>2008 | Karishk Javeri & Asr. Vs Ubhakar G. Damani & Ors.  | D |
| 231 | HC SUIT            | 227          | 1998         | Indiabank Merchant Banking Services Ltd. Vs Kaila<br>Great Gallon Ltd. & Ors.  | G |
| 232 | HC SUIT            | 228          | 1998         | Indiabank Merchant Banking services Ltd. Vs Kaila<br>Dandlani Ltd. & Ors.  | G |
| 233 | CRA<br>HC SUIT     | 767<br>365   | 1998<br>1991 | Devraj Ramaswamy Dubey Vs Devendra Shukla & Ors.   | H |
| 234 | HC SUIT            | 948          | 1998         | M/s. Conclave Book Int. Vs ATV Projects India Ltd.   | G |
| 235 | HC SUIT            | 1002         | 1998         | Suresh P. Nair Vs K. Bengali Dasodaran Nair & Ors.   | C |
| 236 | HC SUIT            | 1905         | 1998         | Silo Dara Zafwala & Asr. Vs Cape, Henry Robinson   | H |
| 237 | HC SUIT            | 3635         | 1998         | State Bank Of India Vs Arje Metal Industries Ltd. & Ors.   | F |
| 238 | HC SUIT<br>HC SUIT | 4466<br>4469 | 1998<br>1998 | Garden Finances Ltd Vs Ganga Textiles Ltd.   | B |
| 239 | HC SUIT            | 4935         | 1998         | Indian Overseas Bank Vs Raj Clothing Co. & Ors.  | B |
| 240 | HC SUIT            | 180          | 1999         | Times Bank Ltd. Vs Pranghal Papers Ltd.  | I |
| 241 | HC SUIT<br>HC SUIT | 862<br>1823  | 1999<br>1997 | Mrs Pralaya Prasad & Ors. Vs Mrs. Sheela N. Hira &<br>Ors<br>s/w<br>Financial Likhari Lal Gildewal & Ors. Vs Mrs. Sheela Nair<br>Hira & Ors. | I |
| 242 | HC SUIT            | 1673         | 1999         | Laxman G. Indlawal Vs Prakash S. Kulkarni  | E |
| 243 | HC SUIT            | 1770         | 1999         | Central Bank of India Vs Gurusashi D. Nair & Ors.  | E |
| 244 | HC Suit            | 1831         | 1999         | Mrs. Roopa Subrahni Sengal Vs (L). Kulkarni & Ors.   | C |
| 245 | HC SUIT            | 3425         | 1999         | M/s. Arthur Anderson & Associates Vs Mrs. Kusuma P.<br>Bhat  | G |
| 246 | HC SUIT            | 3534         | 1999         | ICICI Bank Ltd Vs Karan Silk International Ltd & Ors   | I |
| 247 | AP/WP              | 3605         | 1999         | Ramesh Tirthakar Lard Vs Shrinivash Ganpaty & Ors.   | C |
| 248 | HC SUIT            | 4716         | 1999         | Development Credit Bank Ltd. Vs M/s. Petlas<br>Construction company  | E |
| 249 | TP                 | 336          | 2000         | Kripalankar Mathurprasad Dubey Vs Karam<br>Ramasankar Dubey  | H |
| 250 | WARRANTY<br>SUIT   | 362          | 2000         | Sunitra D. Shah VS Gensil Steel Centre & Asr.  | G |
| 251 | HC SUIT            | 656          | 2000         | Shanku W/o's Arun Waje Vs Shri Shriwar Shrinadu<br>Waje & Ors.   | A |
| 252 | HC SUIT            | 683          | 2000         | Schandrasekar S. Ganti VS Mr. Rajendra J. Ganti & Asr.   | H |
| 253 | HC SUIT            | 1010         | 2000         | Development Credit Bank Ltd. Vs Mr. S.H.M. Ghazi &<br>Ors.   | E |

MATTERS TO BE DESTROYED IN 2023

|     |          |           |              |   |   |
|-----|----------|-----------|--------------|---|---|
| 254 | HC SUIT  | 1618      | 2000         | Syndicate Bank Vs Hari Vansar Tukaram Debn & Ors.   | C |
| 255 | HC SUIT  | 1889      | 2000         | Jensira High Kuthwaha Vs Juroth Kuthwaha & Ors.   | F |
| 256 | HC SUIT  | 2038      | 2000         | Khandeshi K. Bahadurji Vs Janshad Setlwa  | H |
| 257 | HC SUIT  | 2049      | 2000         | Jayra Rajaji Mahawana & Ass. Vs Anupal Mitha Mahawana & Ors.                                    | D |
| 258 | WP       | 2612      | 2000         | Nikhilkar N. Sawant & Ors. Vs The Kalyan Deshpande Mas. Corporation & Ors.                      | I |
| 259 | HC SUIT  | 3008      | 2000         | Development Credit Bank Ltd. Vs Babina Abdul Damawal  | H |
| 260 | HC SUIT  | 3134      | 2000         | Naradika Fideljareth Kachawa & Ors. VS Dilly Shrinawa Hare & Ors.                               | F |
| 261 | HC SUIT  | 194       | 2001         | ICICI Bank Ltd. VS The Buxeda Rayon Corporation Ltd. & Ors.                                     | B |
| 262 | ARBP     | 554       | 2001         | L & T Finance Ltd Vs Siddhi Constructions Ltd. & Ass.   | E |
| 263 | ARBP     | 568       | 2001         | Mr. Dhruva Kumar Malhotra Vs Ms. Vandana Malhotra & Ors.  | H |
| 264 | HC SUIT  | 876       | 2001         | Bank Of Maharashtra Vs Paper and Pulp Conversion Ltd. & Ors.                                    | I |
| 265 | HC SUIT  | 1044      | 2001         | Pavitra Lalwari Lal Patel Vs Harar Clock and Watch Works Pvt. Ltd. & Ors.                       | C |
| 266 | HC SUIT  | 1139      | 2001         | Housing Development Finance Corporation Vs Indore Construction (International) Pvt. Ltd. & Ors. | G |
| 267 | BOCC     | 1226      | 2001         | Mrs. Kishordevi M. M. Kapoor Vs Mr. Madhural Kachhapal  | D |
| 268 | HC SUIT  | 2314      | 2001         | Hindustan Lever Ltd. VS Macfarlan Thakker & Ass.  | I |
| 269 | HC SUIT  | 2402      | 2001         | Bank Of India Vs M/s. City News & Ors.  | E |
| 270 | HC SUIT  | 2684      | 2001         | Deshai Ltd. VS Prakash Industries Ltd.  | G |
| 271 | HC SUIT  | 3382      | 2001         | Puji K. Khosla Vs Krishna Khosla & Ors.   | C |
| 272 | BOCC     | 4701      | 2001         | Shahar Ahmad Mehrooz Butt Vs Prem Gulab Mirchandani   | D |
| 273 | BOCC     | 5198      | 2001         | Khan Abdul Rehman Ziajwafar VS M/s. Eastern Enterprise  | E |
| 274 | ES<br>TP | 64<br>877 | 2002<br>2002 | P.J. Paladua & Ass. Vs Mr. Soujya Varghese  | D |
| 275 | ARBP     | 88        | 2002         | L & T Finance Ltd Vs Adwin Crane & Construction & Ass.  | F |
| 276 | HC SUIT  | 1037      | 2002         | ICCI Bank Vs Manohar Prasad & Ass.  | C |
| 277 | HC SUIT  | 1209      | 2002         | Bhawari N. Jain Vs Kanchal P. Solanki   | H |

## MATTERS TO BE DESTRUCTED IN 2025

|     |                             |                            |                              |   |    |
|-----|-----------------------------|----------------------------|------------------------------|---|----|
| 276 | HC SUT                      | 2360                       | 2002                         | West End Hotel P. Ltd Vs Starwood Summit  | I  |
| 279 | HC SUT                      | 2564                       | 2002                         | ICICI Bank Ltd Vs Apple Finance Ltd and Ors                                     | A  |
| 280 | HC SUT                      | 31                         | 2003                         | Engineered Development Sdnia Vs Mrs. Juleida S. Shah                            | C  |
| 281 | ARBP                        | 73                         | 2003                         | Consent Mxv Ltd. Vs The Punjab State CO.Op. Supply & Mtng. Federation Ltd.      | B  |
| 282 | HC SUT                      | 267                        | 2005                         | EBI Capital Market Ltd. Vs M/s. Parag Steel Rolling Mills Ltd & Ors.            | II |
| 283 | ARBP                        | 300                        | 2003                         | Vival Data & Arc. Vs Global Infrastructure & Technologies Ltd. & Arc.           | C  |
| 284 | ARBP<br>ARBP                | 480<br>528                 | 2003<br>2000                 | Suresh Shalid Patel Vs M/s. Oberoi Estates Pvt. Ltd                             | A  |
| 285 | HC SUT                      | 1309                       | 2000                         | Nipon I. Thakkar Vs Prakash Power   | B  |
| 286 | FA                          | 1500                       | 2003                         | Prakash Shakti Thakre & Ors<br>Vs<br>Sri. Padma Shankar Thakre & Ors.           | II |
| 287 | HC SUT                      | 1964                       | 2003                         | National Stock Exchange of India Ltd. Vs Mayflower Buildings Pvt. Ltd.          | II |
| 288 | HC SUT                      | 2006                       | 2000                         | Shanti Airod Ltd. Vs Jai Dardien Pvt. Ltd. Sahani Dardien Pvt. Ltd. & Arc.      | C  |
| 289 | HC SUT                      | 3577                       | 2003                         | Rwenz Media Pvt. Ltd. VS Numech Exchange Ltd.                                   | H  |
| 290 | CONT INCT<br>WP<br>WP<br>WP | 18<br>1814<br>1815<br>1816 | 2004<br>2000<br>2000<br>2000 | A.P. Arya & Ors. Vs HMT Ltd & Ors.  | G  |
| 291 | FA                          | 56                         | 2004                         | Madhakar Daji Pekar & Ors. Vs Nancy D'Souza & Ors.                              | A  |
| 292 | HC SUT                      | 64                         | 2004                         | Central Bank of India Vs Herman Rodrigues & Ors.                                | C  |
| 293 | HC SUT                      | 98                         | 2004                         | Arb Investment Pvt. Ltd. & Arc. Vs Elnesh M. Shah & Arc.                        | G  |
| 294 | HC SUT                      | 573                        | 2004                         | M/s. Oshkar Electronics & Developrs & Arc. Vs Auzmiken (India) Pvt. Ltd. & Ors. | G  |
| 295 | BOCC                        | 2071                       | 2004                         | Shahid Abdul Qayum Abdulla & Arc. Vs Marina Tasseer Hayatullah & Arc.           | F  |
| 296 | HC SUT                      | 3131                       | 2004                         | Gopal L. Daluja & Arc. Vs Vijay B. Nalaje & Ors.                                | F  |
| 297 | BOCC                        | 5213                       | 2004                         | Whitman of Intative Bureau & Ors. Vs Bahaduradas Chh Ltd. & Ors.                | B  |
| 298 | BOCC                        | 5575                       | 2004                         | Adoniwala Khaja Mohidin & Arc. Vs M/s. Concor Purplaga Pvt. Ltd.                | H  |
| 299 | EDA                         | 96                         | 2003                         | Abok Khatir S/o Shivan Agarwal. Vs Rajjerman R. Sauf & Arc.                     | G  |
| 300 | HC SUT                      | 789                        | 2005                         | J.N. Kanna & Co. Vs Rajesh Velisakar & Ors.                                     | C  |
| 301 | HC SUT                      | 936                        | 2001                         | M/s. Harshakred & Co. Vs M/s. Raj Tea & Co. & Arc.                              | D  |
| 302 | HC SUT                      | 1175                       | 2003                         | Procter & Gamble Hygiene & Healthcare Ltd. & arc. Vs Sunova Pharmaceuticals     | F  |

MATTERS TO BE DESTROYED IN 2025

|     |                    |              |              |  |   |
|-----|--------------------|--------------|--------------|--|---|
| 303 | HC SUIT            | 2143         | 2005         | M/s. Coades & Bunder Construction & Arc. W Mr. Suresh Poojari & Ors.                       | D |
| 304 | HC SUIT            | 3479         | 2003         | Practo Indian Pharmaceuticals Pvt. Ltd. Vs Lissa Pharma Export Pvt. Ltd. & Arc.            | D |
| 305 | HC SUIT            | 744          | 2006         | S.T. Rev. Bishop Gene Vs Roland Simmond Pilge  | I |
| 306 | HC SUIT            | 690          | 2006         | Jivan Chandrah Gupta Vs Demetra S. Mase & Ors.   | C |
| 307 | NCCC               | 1016         | 2006         | Shakeri Ahmad Rafiq Ahmadzai & Arc. Vs Sharif Ahmad S. O. Nizamuddin & Ors.                | I |
| 308 | HC SUIT            | 1040         | 2006         | Hiranish Trivichand Javeri VS M/s. Hantu Enterprises and Ors.                              | I |
| 309 | NCCC               | 2005         | 2006         | Sudha S. Kulkarni Vs Sris Rangan CHD & Arc.  | D |
| 310 | COMPANY APPEAL     | 34           | 2007         | Dalshah Caterers & Restaurant Pvt. Ltd. Vs R.K. Shah & Arc.                                | F |
| 311 | HC SUIT            | 264          | 2007         | M/s. O. F. Enterprises VS Anand Anant Patel & Ors  | B |
| 312 | HC SUIT            | 348          | 2007         | M.P. Ramchandra & Arc Vs M/s. Krishna Chemical Works                                       | C |
| 313 | HC SUIT            | 1178         | 2007         | Hab Pharmaceutical and Research Ltd. Vs Madan Pharmaceuticals Ltd.                         | D |
| 314 | HC SUIT (J)        | 1391         | 2007         | Hab Pharmaceutical and Research Ltd. Vs Genhira Global                                     | D |
| 315 | HC SUIT            | 1483         | 2007         | M/s. Housing Development Finance Corporation Ltd VS Kalam Ruffin Lad & Ors.                | B |
| 316 | HC SUIT<br>HC SUIT | 2194<br>2193 | 2007<br>2007 | M/s. S.M. Developers & Arc. Vs Abul Tasik & Ors. a/o Dinesh Patel Vs Mr. Jamal Khan & Ors. | I |
| 317 | ARBP               | 495          | 2008         | L & T Finance Ltd Vs Shreegata R. Shrivast & Arc.  | F |
| 318 | HC SUIT            | 576          | 2008         | Maharaja Gas Ltd. Vs Maharaja Gas Store Service Center & Ors.                              | A |
| 319 | HC SUIT            | 2079         | 2008         | Vikramani @ Yegendra Anandhi Bharu Vs Anjan W/O Kesavulu Bharu & Ors.                      | H |
| 320 | HC SUIT            | 3952         | 2008         | Kanika E. Anandan Vs Yashwan K. Anand & Ors.   | C |
| 321 | HC SUIT            | 3134         | 2008         | Ajanta Pharma Ltd Vs Glaxo Pharma Pvt. Ltd. & Arc.   | I |
| 322 | ARBP               | 554          | 2009         | Citibank Finance (I) Ltd Vs Aziz V. Naik & Arc.  | H |
| 323 | ARBP               | 530          | 2009         | Citibank Finance (I) Ltd Vs Zakir Sheikh & Arc.  | A |
| 324 | ARBP               | 640          | 2009         | L & T Finance Ltd Vs Narendra J. Sharma & Arc.   | F |
| 325 | ARBP               | 749          | 2009         | L & T Finance Ltd Vs Javed Akbar Sheikh & Ors.   | A |
| 326 | HC SUIT            | 2901         | 2009         | Pioneer Sales Agencies Pvt. Ltd Vs Olympia Superstratus Pvt. Ltd. & Ors.                   | B |
| 327 | HC SUIT            | 3258         | 2009         | Sai Service Agency (Dombivli) Ltd. VS Dr. Sandhya Manojkar                                 | D |

**MATTERS TO BE DESTROYED IN 2025**

|     |                         |                      |                      |  |   |
|-----|-------------------------|----------------------|----------------------|--|---|
| 328 | BCCC                    | 218                  | 2010                 | Suryanarayn E. Maheshwari Vs Shivdasi E. Maheshwari                          | B |
| 329 | HC Suit                 | 300                  | 2010                 | Durbhan Partnership & Ors Vs Shikha D. Dhawal & Ors.                         | F |
| 330 | ARBP                    | 446                  | 2010                 | L & T Finance Ltd Vs Prithvi Associates & Ass.                               | B |
| 331 | ARBP                    | 813                  | 2010                 | Santa Oil Technologies Ltd. Vs M/s. Dattanayak India Services Pvt. Ltd.      | B |
| 332 | HC SUIT                 | 1014                 | 2010                 | Shashika Industries Ltd. Vs India Polyl & Company                            | C |
| 333 | ARBP                    | 1185                 | 2010                 | Ayyub Jalal Biada Vs Manoj Dhillonjee Parikh & ors                           | I |
| 334 | HC SUIT                 | 1304                 | 2010                 | Jasvinder A. Sheeh & Ors. Vs Uradetichan Ramar Nair & Ors.                   | C |
| 335 | ARBP                    | 1332                 | 2010                 | Kelance Capital Ltd. Vs G.S. Mega Realty Pvt. Ltd. & Ors.                    | B |
| 336 | ARBP                    | 1407                 | 2010                 | L & T Finance Ltd Vs Dharmendra E. Khaparde & Ass.                           | F |
| 337 | ARBP                    | 1409                 | 2010                 | L & T Finance Ltd Vs M/s. Alokia Earthovers & Ass.                           | F |
| 338 | HC SUIT<br>BCCC<br>BCCC | 1575<br>2342<br>2390 | 2010<br>2006<br>2006 | Naxos Banknote Jain Vs Upendra Anantlal Misry                                | B |
| 339 | ARBP                    | 409                  | 2011                 | L & T Finance Ltd Vs Nageswari Shipping Services & Ass.                      | F |
| 340 | ARBP                    | 773                  | 2011                 | DJB Enterprises Vs Chaa Vasa Dining Pvt. Ltd                                 | C |
| 341 | ARBP                    | 1260                 | 2011                 | Tata Capital Ltd. Vs M/s. Moxes Industries Ltd.                              | F |
| 342 | HC SUIT                 | 1805                 | 2011                 | Pankaj P. Ruparel & Ass. Vs Dipesh M. Chaudhary & Ors.                       | C |
| 343 | HC SUIT (I)             | 3418                 | 2011                 | M/s Sagarwala Export & Ass. Vs Apama Global Sugandhy Pvt. Ltd.               | I |
| 344 | ARBP                    | 382                  | 2012                 | L & T Finance Ltd Vs Satnam Singh Padda & Ass.                               | B |
| 345 | ARBP                    | 709                  | 2012                 | Chitroz Finance (I) Ltd Vs M/s. Shadhwaj Infrastructure & Development & Ass. | B |
| 346 | ARBP                    | 776                  | 2012                 | L & T Finance Ltd Vs Mohan S. Chaudhary & Ass.                               | I |
| 347 | ARBP                    | 1097                 | 2012                 | Tata Capital Financial Services Ltd. Vs Nishikant International & Ors.       | F |
| 348 | HC SUIT (I)             | 3614                 | 2012                 | Prothom Pragranas & Ass. Vs Eko Concord Pvt. Ltd. & ANL                      | I |
| 349 | AR/WP                   | 6636                 | 2012                 | Asil Industrial Chemical Vs Newer Shakti Chemicals Pvt. Ltd. & Ors.          | B |

  
**THE COURT RECEIVER**  
**HIGH COURT**  
**BOMBAY**

  
 8/1/24

